

15.07 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of article 48 and Seventh  
Schedule).

श्री महन्त बिम्बिबय नाथ (योरखपुर) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

श्री महन्त बिम्बिबय नाथ : मैं विधेयक पेश करता हूँ।

15.07½ hrs.

INDIAN PENAL CODE (AMEND-  
MENT) BILL\*

(Amendment of sections 324, 326, etc.)

Shri C. K. Bhattacharyya (Raiganj): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

*The motion was adopted.*

Shri C. K. Bhattacharyya: I introduce the Bill.

\*Published in Gazette of India  
26th May, 1967.

15.08 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of Article 348)

Shri C. K. Bhattacharyya (Raiganj): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

Shri C. K. Bhattacharyya: I introduce the Bill.

15.08½ hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of Eighth Schedule)

श्री यमुना बंडल (समस्तीपुर) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

श्री यमुना प्रसाद बंडल : मैं विधेयक पेश करता हूँ।

15.09 hrs.

RECOGNITION OF TRADE UNIONS  
BILL\*

श्री मधु सिन्घे (युनेर) : मैं प्रस्ताव करता हूँ कि कर्मचारियों में कामिक संघ के कार्य को प्रोत्साहन देने तथा मालिकों और कर्म-

Extraordinary, Part II, section 2, dated